(4) उपभोक्ताम्रों को उनके स्रंगदान से म्राधिक प्रदाय ग्रहण करने की स्राज्ञा प्रदान करना ।

Forward Trading in Taramira Seed and Oil

1003. Shri Y. S. Chaudhary: Will the Minister of Commerce be pleased to state:

- (a) whether it is a fact that Government have banned the forward trading in Taramira seed and oil; and
 - (b) if so, the reasons therefor?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). Forward trading has been banned in Taramira seed but not in Taramira seed oil to check the sharp rise in price as also to illegal forward trading in gram peas, etc., in the guise of Taramira seed.

Recovery of Arrears of Royalty

- 1004. Shri Mohamm^ad Elias: Will the Minister of Steel and Mines be pleased to refer to the reply given to Unstarred Question No. 1753 on the 3rd October, 1964 and state:
- (a) whether it is a fact that the mine owners of Orissa who filed review petitions before the Central Government under the Mineral Concession Rules, 1960, against assessment of royalty in violation of statute, were required to deposit certain amount of quarterly instalments, in terms of the orders issued by the Central Government in 1962;
- (b) if so, the total amount which the Orissa mine owners have so far deposite with the Orissa State Government;
- (c) whether the revision petitions filed in 1962 still remain undecided; and
- (d) if so, the action Government propose to take in this matter?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) Yes, Sir.

- (b) As the royalty on minerals is collected by the State Government, the information asked for is not readily available. It has been called for from the Government of Orissa and will be placed on the Table of the Lok Sabha as soon as it is received.
- (c) and (d). The applications are under consideration of the Government. Special staff has been appointed to process pending review petitions expeditiously.

Production Cost of Manganese

1005. Shri Mohammad Effas: Will the Minister of Steel and Mines be pleased to state the cost of production per ton of manganese, iron and chromite ores in mines now being worked in public sectors and those worked in private sectors. State-wise?

The Minister of Steel and Mines (Shri Sanjiva Reddy): The information sought is in the nature of a trade secret and no private mine-owner would like to divulge it. In so far as iron and manganese ores, which are being worked at present on a commercial scale in the public sector, are concerned, it is not considered desirable in the public interest to disclose the cost of production.

Requirement of Iron Ore in Rourkela

1006. Shri Mohammad Elias: Will the Minister of Steel and Mines be pleased to state:

- (a) the total requirement of iron ore in Rourkela Steel Plant per year;
- (b) whether the Barsua Iron Ore mines under the Hindustan Steel Ltd. is in a position to supply the requisite quantity of iron ore to the Rourkela Plant; and
- (c) if not, where from the rest of the supply comes?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) to (c). The annual requirement of iron ore for the Rourkela Steel Plant is 1.5 million tonnes. Barsua Iron Ore Mines can